## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

: TCA/59/CAA/2017

**PETITION NUMBER** 

:

NAME OF THE TRANSFEROR

: ATHIROS COMMUNICATIONS INDIA PVT LTD & 3 ORS.

NAME OF THE TRANSFEREE

: TRANSFERRE COMPANY AT DELHI

**UNDER SECTION** 

: 230

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

1. S. MUKUNDAN

Journal for Ritilioner J. M. Sun

## **ORDER**

Counsel for the Petitioner present and submitted that report of the O.L. has been submitted and the report of RD is awaited and prayed for time. At request, time is enlarged. Put up on 17.10.2017 at 10.30 A.M.

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk